NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/182/2016

NAME OF THE PETITIONER(S)

: S. Kadirvel & 13 others

NAME OF THE RESPONDENT(S)

: M/s CIGFIL Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

THROGAMBAK

ORDER

Counsel representing both the parties are present and stated that the matter has been settled between the parties by way of a compromise and prayed time for filing the joint memo of compromise in this regard. Time extended at their request. Put up on 03.11.2017 at 10.30 A.M.

> -S-d K Anantha Padmanabha Swamy Member (Judicial)

bc